

SPECIAL BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/126(KB)2023
IN
C.A.(CAA)/150(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	JAGANNATH CITY DEVELOPERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Kumarjit Banerjee, Adv.] For the Petitioner
Ms. Sanchari Chakraborty, Adv.]
Ms. T. Khandelwal, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. List the matter on **15.09.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)